

आयकर अपीलीय अधीकरण, न्यायपीठ –“B” कोलकाता,
IN THE INCOME TAX APPELLATE TRIBUNAL “B” BENCH: KOLKATA
 [Before Hon’ble Shri J.Sudhakar Reddy, AM and Hon’ble Shri A. T. Varkey, JM

ITA No. 1110/Kol/2019
 Assessment Year: 2012-13

Phoenix Conveyor Belt India Pvt. Ltd. PAN: AABCP5595P	Vs.	Pr.CIT, Kolkata-4, Kolkata
Appellant		Respondent

Date of Hearing (Virtual)	25.08.2020
Date of Pronouncement	02.09.2020
For the Appellant	Shri Pratyush Jhunjhunwala, Advocate,
For the Respondent	Shri Imokaba Jamir, CIT/Ld.DR

ORDER

Shri A. T. Varkey, JM

This is an appeal preferred by the assessee against the order of Ld. Pr. CIT, Kolkata-4, Kolkata dated 01-03-2019 for the assessment year 2012-13 passed u/s. 263 of the Income-tax Act, 1961 (hereinafter referred to as the ‘Act’).

2. At the outset, it has been brought to our notice by Shri Pratyush Jhunjhunwala, Advocate, Learned Authorized Representative (in short, the Ld. AR) that the assessee at present is not aggrieved by the re-assessment order passed by the AO while giving effect to the impugned order of the Ld. Pr. CIT passed by u/s. 263 of the Act. Therefore, he wishes to withdraw this appeal filed by the assessee

3. Per contra, Shri Imokaba Jamir, Ld CIT, Learned Departmental Representative (in short, the Ld. DR) does not have any objection in respect of the proposal of assessee to withdraw the appeal. In the light of the aforesaid discussions, we allow the assessee’s request for withdrawing the above mentioned appeal.

4. In the result, the appeal of assessee is dismissed as withdrawn.

Order is pronounced in the open court on 2nd September 2020.

Sd/-
(J. Sudhakar Reddy)
Accountant Member

Sd/-
(Aby. T. Varkey)
Judicial Member

Dated : 2nd September 2020

**PP(Sr.P.S.)

Copy of the order forwarded to:

1. Appellant –M/s. Phoenix Conveyor Belt India Private Limited 11/1 Ideal Plaza, 4th Fl., Sarat Bse Road, Kolkata-20.
2. Respondent – The Principal CIT, Kol-4, Kolkata, Aaykar Bhawan, 6th Fl., Kolkata-700 069.
3. CIT(A)-, Kolkata (sent through e-mail)
4. CIT- , Kolkata.
5. DR, ITAT, Kolkata. (sent through e-mail)

By order,

/True Copy,

Assistant Registrar